

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1

ITEM No. 103
CP(CAA) No. 5/CB/2024

Proceedings under Section 230-232 Companies Act

IN THE MATTER OF:

Suryo Udyog Ltd.

-And-

Suryo Infra Projects Pvt. Ltd. & Ors.

.....Applicants

Order delivered on 05/06/2024

Coram:

H.V. Subba Rao, Hon'ble Member(J)

Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicants

: Mr. Saroj Kumar Ray, CS.

Mr. Shaswat Kumar Rout, Adv.

For the Respondent :

ORDER

This is the second motion application filed under Sections 230-232, as regards the scheme of amalgamation by the petitioner company.

Ld. Authorised Representative, CS, Mr. Saroj Kumar Ray, appears for the applicant and seeks time to file their clarification/ affidavit onto the representation made by the Regional Director. This to be done within a week time.

List the matter for further consideration on 03.07.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

H.V. Subba Rao
Member (Judicial)